

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

NINETEENTH REPORT

(Presented on 30-4-1986)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Nineteenth Report.

2. The Committee met on 28 April, 1986 for classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to eleven Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Constitution (Amendment) Bill, 1986 (Amendment of articles 310 and 311) by Shri Satyagopal Misra.
- (2) The Constitution (Amendment) Bill, 1986 (Insertion of new Part XXIA, etc.) by Shri Balasaheb Vikhe Patil.
- (3) The Agro-based Industries Reserved for the Producers and Workers Cooperatives Bill, 1986 by Shri Balasaheb Vikhe Patil.
- (4) The Small and Marginal Farmers' Aid Bill, 1986 by Shri Hannan Mollah.
- (5) The Agricultural Workers' Compensation Bill, 1986 by Shri Zainal Abedin.
- (6) The Constitution (Amendment) Bill, 1986 (Amendment of article 311) by Shri Suresh Kurup.
- (7) The Constitution (Amendment) Bill, 1986 (Insertion of new article 333A) by Dr. P. Vallal Peruman

The Committee further recommend that all the remaining four Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
28 April, 1986
8 Vaisakha 1908 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1986 (Amendment of articles 310 and 311) by Shri Satyagopal Misra.	37 of 1986	A	2 hours
2	The Constitution (Amendment) Bill, 1986 (Insertion of new Part XXIA, etc) by Shri Balasaheb Vikhe Patil.	38 of 1986	A	2 hours
3	The Agro-based Industries Reserved for the Producers and Workers Cooperatives Bill, 1986 by Shri Balasaheb Vikhe Patil.	31 of 1986	A	2 hours
4	The Small and Marginal Farmers, Axi Bill, 1986 by Shri Hannan Mollah.	39 of 1986	A	2 hours
5	The Special Medical Facilities to Govern- ment Employees Bill, 1986 by Shri Hannan Mollah.	40 of 1986	B	2 hours
6	The Agricultural Workers' Compensation Bill, 1986 by Shri Zainal Abedin.	37 of 1986	A	2 hours
7	The Constitution (Amendment) Bill, 1986 (Amendment of article 101) by Shri Anoop- chand Shah.	37 of 1986	B	2 hours
8	The Constitution (Amendment) Bill, 1986 (Amendment of article 311) by Shri Suresh Kurup.	33 of 1986	A	2 hours
9	The Constitution (Amendment) Bill, 1986 (Insertion of new article 353 A) by Dr. P. Vallai Peruman.	36 of 1986	A	2 hours
10	The Constitution (Amendment) Bill, 1986 (Amendment of article 324) by Shri G.M. Bapatwala.	32 of 1986	B	2 hours
11	The Constitution (Amendment) Bill, 1986 (Amendment of article 315) by Shri Shantaram Naik.	34 of 1986	B	2 hours